

(iii) A limited number of stipends and book grants will be given to scholars from the primary to the post-graduate levels.

These concessions will be restricted to the children of political sufferers whose income does not exceed Rs. 300 per month. Details are being worked out.

Kerala Chief Minister's Statement

*364. { Shri Maniyangadan:
Shri Raghunath Singh:
Shri Mohammed Imam:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Chief Minister of Kerala made a statement that there will be civil war if the opposition parties in Kerala join together and form a united front;

(b) whether Government are aware that the statement has created fear and anxiety among the public and among workers of political parties based on democratic principles; and

(c) what steps, if any are being taken by Government to allay such fears?

The Minister of Home Affairs (Pandit G. B. Pant): (a) I have not seen the text of the speech. As stated by the Chief Minister of Kerala, the report that was published in the papers was not complete and did not give a correct impression of what he said.

(b) Such feelings have been expressed by certain persons and organisations.

(c) The Government of India have not taken any action. There was some correspondence between the Prime Minister and the Chief Minister of Kerala.

Stadium in Manipur

*365. { Shri Narayanan Kutty
Menon:
Shri Warrior:

Will the Minister of Education be pleased to state:

(a) whether there is a proposal to

construct a Sports Stadium in Manipur; and

(b) if so, where and when will the construction work begin?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). The Manipur Administration proposed in June 1957 to construct a Sports Stadium in Manipur but this was not approved by the Government of India.

Palana Colliery

*366. Shri Karni Singhji: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any committee of technical experts has been appointed to report on open cast system of lignite mining at Palana Colliery in the Bikaner District of Rajasthan; and

(b) if so, whether the report submitted by the committee would be laid on the Table?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) This will be considered after the Government have received the Committee's report.

List of Scheduled Castes in Mysore

*367. Shri Siddiah: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 3301 on the 6th May, 1958 and state:

(a) whether the Mysore Government have since sent their recommendations for exclusion from the list of Scheduled Castes such of the communities as did not suffer from the stigma of untouchability; and

(b) if so, action taken thereon?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Not yet.

(b) Does not arise.